

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

## Original Application No.200/00029/2021

Jabalpur, this Thursday, the 08<sup>th</sup> day of July, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Vijay Singh Khangar  
S/o Shri Brij Mohan Khangar (Rai)  
Aged about 23 years  
Occupation nothing  
R/o Purani Basti Khajuhaho  
Tah, Rajnagar District Chhastarpur PIN 471606      **-Applicant**

**(By Advocate –Shri Rakesh Kumar Sahu)**

## V e r s u s

1. The Union of India, Through The General Manager Railway (Western & Central Railway)  
D.R.M. (P) WCR Office Bhopal M.P.462024
2. The D.R.M. Jabalpur (Westran & Central Railway)  
WCR Jabalpur DRM Office Near Railway Station  
Jabalpur M.P. 482002
3. Senior Divisional Personal Officer  
Westran Central Railway Bhopal 462001
4. The Collector/ Land Acquisition Officer  
Panna District Panna M.P. 210129
5. The Sub Divisional Magistrate  
(Revenue and Land Acquisition Officer)  
District Panna M.P. PIN Code 210129 - **Respondents**

(By Advocate –Shri Vijay Tripathi)

## **O R D E R (Oral)**

### **By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant submits that the applicant has filed M.A. No.200/283/2021 for taking necessary documents on record. M.A. is allowed, documents are taken on record.



**2.** In this M.A., the applicant has stated that as per Annexure A/1 dated 05.03.2021 the respondent Railway has specifically indicated that the matter regarding all the persons whose land has been acquired before 11.11.2019 is being considered by the Railway department.

**3.** Learned counsel for the applicant submits that the land of the applicant has been acquired on 12.09.2018.

**4.** As the matter of the applicant is being considered by the Respondent-Railway, this Original Application has rendered infructuous.

**5.** Accordingly, this Original Application is disposed of as having become infructuous.

**6.** Registry is directed to issue certified copy of this order only when the Court fee is deposited by the applicant.

**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

*Karuna*